

OFFICE OF DISTRICT & SESSIONS JUDGE (HQ), TIS HAZARI COURTS,
DELHI

ORDER

WITH THE APPROVAL OF LEARNED DISTRICT & SESSIONS JUDGE (WEST), THIS ORDER SHALL APPLY TO ALL JUDICIAL OFFICERS, ADMINISTRATIVE OFFICERS AND STAFF OFFICIALS POSTED IN TIS HAZARI COURTS COMPLEX.

Complaints are being received that during the days of suspension of work due to Covid19 lockdown, Data Entry updation in Case Information System (CIS) was not being done by some of the courts in Central and West Districts. This is unacceptable, since the courts are now functioning, though in virtual mode.

It is ordered that latest by the evening of 17.08.2020, Reader/Ahlmad (*whosoever is on duty assigned by the concerned Judicial Officer*) of every court shall completely update the data of their respective court in CIS and shall submit with the Judicial Branch, certificate to that effect, forwarded by their concerned Judicial Officer.

In order to prevent crowding, it is directed that the exercise of CIS updation in the Central District Courts shall be done daily in prelunch session and CIS updation in the West District Courts shall be done daily in post lunch session.

Non compliance shall be viewed seriously.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.08.12 13:25:11 +05'30'
(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQ)
TIS HAZARI COURTS, DELHI
Dated: 12.08.2020

Ref. No. ¹⁹⁸⁸²⁻²⁰⁰³²...../DJ Office/Covid19 Lockdown/CIS Updation/2020 dated: 12.08.2020
Copy forwarded for information & necessary action to :

1. The Registrar General, High Court of Delhi New Delhi
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi
3. All Judicial Officers of Central and West Districts, THC, Delhi
4. Sh. V.K. Bansal, Director (Administration), Delhi Judicial Academy/Chairman, Centralized Computer Committee, Dwarka, New Delhi.
5. The Sr.AO (J), Administration Branch, I, II & III, Central, THC, Delhi
6. The Sr. AO(J)/DDO/Branch Incharge, Filing Section, General Branch, Computer Branch, THC
7. The PS/Reader to the undersigned

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA
Date: 2020.08.12 13:25:38 +05'30'
(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQ)